

Serial No. of Order	Date of Order	Order with Signature	Office note as action (if any) taken on order
6	14.11.95	<p>No counter filed. List it for hearing on 17.11.1995 finally.</p> <p>VICE-CHAIRMAN <i>hansen</i> MEMBER (ADMINISTRATIVE)</p>	<p>for Admnistrative Bench <i>h 31/11/95</i></p>
7	17.11.95	<p>Adjourned to next week.</p> <p>VICE-CHAIRMAN <i>hansen</i> MEMBER (ADMINISTRATIVE)</p>	
8	23-11-95	<p>Mr. B.S. Tripathy, learned counsel for the applicant, seeks permission to withdraw this Application in view of the developments that have occurred of late. The Original Application dismissed as withdrawn.</p> <p>Vice-Chairman <i>hansen</i> Member (Admn.)</p> <p>Time 52</p>	<p>One copy of petition has not filed for which notice could not be issued for further orders <i>9/11</i> Registration Dt. 10.1.95 Call on 13.1.95. Defects be removed in the meantime. Time granted as last chance. Registrar. One copy of petition has not yet filed for further orders <i>9/11</i> 12/1 Registration</p>